GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:253 ANSWERED ON:06.12.2013 SERVICE TAX IN EDUCATIONAL INSTITUTIONS Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

(a) whether there has been confusion over the application of service tax in educational institutions;

(b) if so, the details thereof and the action taken thereon; and

(c) the measures or decisions taken to avoid such confusion in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

Parts (a) and (b): No, Sir. Regarding the application of service tax in educational institutions, Circular No.172/7/2013-ST dated 19th September, 2013 has been issued.

Part (c): Does not arise, in view of reply to parts (a) and (b) above.